

Annexure II

Name of CD: **Jasmine Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Received on 09-03-2024, List of Creditors as on **07-07-2025**

List of Secured FCs (other than financial creditors belonging to any class of creditors)

| S. No. | Name of Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of Contingent Claim | Amount of any mutual Debt Due, that may be set-off | Amount of claim not admitted | k |
|--------|--------------------------------------|---------------------------|-----------------------|---------------------------|-----------------|----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|---|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount Covered by Gurantee | Whether related party? | % of Voting Share in CoC | | | | |
| 1 | Indiabulls Commercial Credit Limited | 23/03/24 | 3,14,16,390.56 | 3,14,16,390.56 | Secured by Unit | - | No | 31.75% | - | - | - | - |
| | TOTAL | | 3,14,16,390.56 | 3,14,16,390.56 | | | | | - | | | - |

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